

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1065  
ANSWERED ON:16.08.2012  
BOGUS LPG CONNECTIONS  
Kateel Shri Nalin Kumar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of LPG connections in the country as on date ;
- (b) whether a sizeable number of LPG connections are bogus/benami;
- (c) if so, whether the Union Government proposes to carry out a survey in order to identify fake LPG connections;
- (d) if so, the details thereof; and
- (e) the punitive action taken/ proposed to be taken by the Government against the LPG distributors indulged in release of benami/bogus LPG connections ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH )

(a) : As on 01.07.2012, Public Sector Oil Marketing Companies (OMCs) were serving 1401.74 lakhs LPG customers in the country.

(b) to (d) : In order to check release of multiple connections leading to diversion of the highly subsidized domestic LPG, Government has amended the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000, vide Notification dated 10.09.2009 which, inter-alia, provides for only one LPG connection per household.

Efforts are being made by OMCs for identifying multiple connections in the same name and/or same address by a software based de-duplication process. The connections are then blocked and terminated, if found bogus/benami/duplicate after due verification.

Under Unique Identification Authority of India (UIDAI) pilot project for LPG distribution in Mysore, the UIDAI number of all customers is being collected with the aim that connections without UID or cases where one UID has more than one connection will be blocked/terminated.

(e) : Government has formulated 'Marketing Discipline Guidelines, 2001' which provides for penal action against LPG distributors to prevent various malpractices including release of benami / bogus LPG connection.